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**Government of Rajasthan
Law & Legal Affairs Department**

2566
No. F. 19(8)Nyay/2011

Jaipur Dated: 08-05-2015

ORDER

In exercise of the powers conferred by Article 233 (1) of the Constitution of India read with Rule 43 of the Rajasthan Judicial Service Rules, 2010, the Governor of the State of Rajasthan on the recommendation of the Rajasthan High Court is pleased to appoint/promote Sarva Shri Harendra Singh and Phool Singh Tomar, presently working as ADJ on ad-hoc basis, in District Judge Cadre on regular basis under Rule 43 of RJS Rules with their placement in the select list dated 15.07.2013 prepared under Rule 42 of RJS Rules, 2010.

Revised List after placing the names of Sarva Shri Harendra Singh and Phool Singh Tomar as per their original seniority according to schedule-V:-

S.NO.	NAME OF OFFICERS Sarva Shri/ Ms./ Smt.	CATEGORY
1.	C.P. SHREEMALI	P
2.	JAGMOHAN AGARWAL-I (SINCE RETD.)	P
3.	SHIV DAYAL SINGH	P
4.	ABHAY JAIN	D
5.	JHABAR MAL JAT	P
6.	GYARSI LAL SHARMA	P
7.	DHARAM DUTT SHARMA	P
8.	CHANCHAL MISHRA	D
9.	BHALLA RAM PARMAR	P
10.	NANDINI VYAS	LCE
11.	GYAN PARKASH GUPTA	P
12.		D
13.	R.K. SHARMA-III	P
14.	R.S. CHOUDHARY	P
15.	MAHENDRA SINGH SISODIA	P
16.	RAGHAVENDRA KACHAWAL	D
17.	RAMESH KUMAR SHARMA	P
18.	HARENDRA SINGH	P
19.	DINESH KUMAR GUPTA	LCE
20.	ASHWANI VIJ	D
21.	AYUB KHAN	P
22.	YOGESH KUMAR SHARMA	P
23.	ATUL KUMAR SAXENA	P
24.	BALJIT SINGH	D
25.	J.P. SHARMA-IV	P
26.	PHOOL SINGH TOMAR	P
27.	MAHENDRA KUMAR SHARMA	P
28.	VIKRANT GUPTA	D
29.	SATYA NARAIN VYAS	P
30.	REETA TEJPAL	LCE
31.	BRAJENDRA KUMAR	P
32.	HARUN	D
33.	AJAY SINGH	P
34.	RAVI SHARMA	P
35.	RAM NIWAS JAT	P
36.	ANANT BRANDARI	D
37.	ALOK SURIOLIA	P
38.	ASHA KUMARI	P
39.	AJEET KUMAR HINGER	LCE
40.	AJAY SHARMA	D
41.	RAVINDRA KUMAR	P
42.	SIYA RAGHUNATH DAN	P
43.	B.L. BUGALIA	P
44.	RAM SURESH PRASAD	D
45.	SUDHIR PAREEK	P
46.	OMI PUROHIT	P
47.	PRITHVI RAJ SHARMA	P
48.	PRAVEEN KUMAR	D
49.	URMILA VERMA	P
50.	SANJEEV MAGO	LCE
51.	KAMAL PRAKASH SAXENA	P
52.	MANCHHA RAM SUTHAR	D
53.	DEVENDRA DIXIT	P
54.	RAJENDRA KUMAR	P
55.	MAHENDRA SINGH	P
56.	KESHAV KAUSHIK	D
57.	SATISH CHANDRA	P
58.	YUDHISTHIR SHARMA	P

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S.NO.	NAME OF OFFICERS Sarva Shri/ Ms./ Smt.	CATEGORY
59.	PURAN KUMAR SHARMA	LCE
60.	ARUN KUMAR AGARWAL	D
61.	MADHVI DINKAR	P
62.	TANVEER CHOUDHARY	P
63.	LAXMAN SINGH	D
64.	RUPA GUPTA	P
65.	RAJESHWAR SINGH	D
66.	SUNIL KUMAR PANCHOLI	P
67.	AJAY KUMAR SHARMA-I	D
68.	DINESH TYAGI	LCE
69.	HARI OM SHARMA ATTRI	D
70.	AJAY SHUKLA	D
71.	ASHOK CHAUDHARY	LCE
72.	DEEPA GURJAR	D
73.	RAJENDR KUMAR	D
74.	ARUN KUMAR BERIWAL	D
75.	HUKAM SINGH RAJPUROHIT	D
76.	AJITABH ACHARYA	D
77.	SHIVANI SINGH	D
78.	MASHROOR ALAM KHAN	D
79.	HEMRAJ GAUR	D
80.	TARA AGARWAL	D
81.	ANIL BENIWAL	D
82.	RAMESHWAR PRASAD CHOUDHARY	D
83.	CHAKRAVARTTY MAHECHA	D
84.	MEENAKSHI SHARMA	D
85.	SATYA NARAIN TAILORE	D
86.	ANU AGGARWAL	D
87.	KISHAN CHAND	D
88.	ALKA SHARMA	D
89.	SATISH KUMAR	D
90.	NAHAR SINGH MEENA	D

Note-1. This Order has been issued, leaving the number of post referable to 'sealed cover' case unfilled. However, it is notified that this list shall remain subject to revision after opening of sealed cover; and in the event of any such sealed cover case being recommended for promotions, the concerned candidate shall occupy the roster point in the cyclic order as he/she would have occupied if included in the original list as per his/her seniority.

Note-2. The appointment order of the candidate at Sl. No. 12 has not been issued.

Note-3. During the process of these selections, the candidate at serial No.2 Shri Jag Mohan Agarwal-I (regular promotion category) was promoted in the District Judge Cadre by the order dated 25.03.2015. The promotion as regards him would relate back to the date of such ad-hoc promotion.

By order of the Governor

27/5/15
(Deepak Maheshwari)

Principal Secretary to the Government

Copy forwarded to the following for information and necessary action:-

1. Principal Secretary to H.E. the Governor, Rajasthan, Jaipur.
2. Principal Secretary to Hon'ble Chief Minister, Rajasthan, Jaipur.
3. Personal Assistant to Hon'ble Law Minister, Rajasthan, Jaipur.
4. Personal Secretary to Chief Secretary, Rajasthan, Jaipur.
5. Accountant General, Rajasthan, Jaipur.
6. Secretary, D.O.P.(A-1), Rajasthan, Jaipur.
7. Registrar General, Rajasthan High Court, Jodhpur with reference to his No. 6725 dated 18.04.2015.
8. Registrar (Admn.), Rajasthan High Court, Jaipur Bench, Jaipur.
9. Director, Information & Public Relations, Rajasthan, Jaipur.
10. Concerned Officers through Registrar General, Rajasthan High Court, Jodhpur
11. Personal files of the officer concerned.
12. Guard File.

27/5/15
(Rajinder Kumar)

Deputy Secretary to the Government

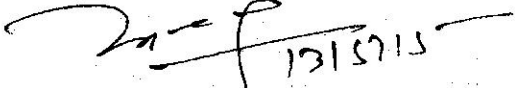
RAJASTHAN HIGH COURT, JODHPUR

No.RJS/Estt./B2(i)/06/2014/ 7744

Date : 13.05.2015

Copy forwarded to the following for information & necessary action:-

1. Concerned Officers.
2. Deputy Registrar (Confidential), Rajasthan High Court, Jodhpur.
3. A.O.J., Confidential/Vigilance/ Accounts (Loan & Advance)/ Building Cell/Subordinate Court (Estt.)/Statistics Section, Rajasthan High Court, Jodhpur.
4. A.O.J., (Classification) (Web-site), Rajasthan High Court, Jodhpur/ Bench Jaipur.
5. Junior Accountant (Pension Cell)/Junior Accountant/D.E. Clerk / Transfer & Posting Clerk/Leave Clerk/ Misc. Clerk/Bill Clerk/Service Book Clerk, RJS (Estt.) Section, Rajasthan High Court, Jodhpur.
6. Computer Cell.


13/5/15

REGISTRAR (ADMN.)